

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2362
ANSWERED ON:09.08.2010
ALLOCATION UNDER SGSY
Nahata Smt. P. Jaya Prada

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated and the areas covered under Swarnjayanti Gram Swarozgar Yojana (SGSY) in the country including Uttar Pradesh and Uttarakhand during the last three years, activity-wise and year-wise;
- (b) whether any Non-Governmental Organisations (NGOs) have been allocated funds for training and capacity building;
- (c) if so, the details thereof including that of Uttar Pradesh and Uttarakhand, NGO-wise; and
- (d) the assistance given for capital expenditure on establishment of Panchayat Resource Centres/ Panchayat Bhawans during the last three years, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Under Swarnjayanti Gram Swarozgar Yojana (SGSY) funds are allocated on the basis of BPL families as provided by the State Govt. No allocation is made on Activity-wise. The details of funds allocated to the country including Uttar Pradesh and Uttarakhand during the last three years are as under:-

(Rs. in Lakhs)

Year	Central allocation		
	All India	Uttar Pradesh	Uttarakhand
2007-2008	170224.00	30755.63	1619.24
2008-2009	202000.00	36359.30	1914.26
2009-2010	205154.00	37286.00	1963.00

The details of Central Share of funds released to the States of Uttar Pradesh and Uttarakhand for implementing State specific Special Projects under Swarnjayanti Gram Swarozgar Yojana (SGSY) during the last 3 years are given below:

(Rs. In lakhs)

Year	Funds Released		
	All India	Uttar Pradesh	Uttarakhand

2007-2008 9926.80 544.40 123.32

2008-2009 12662.08 274.92 0.00

2009-2010 20796.06 1263.35 227.07

(b) & (c): Under SGSY, there is no provision for direct allocation of funds to NGOs by the Ministry. The SGSY implementing agencies like District Rural Development Agency (DRDA) can take the services of NGOs as facilitators for motivation, formation of groups, training and capacity building etc. and upto Rs.10,000 per group may be spent on formation and development of Self Help Groups through NGOs.

For implementation of Special Projects under SGSY in the field, services of Non Governmental Organizations (NGOs) are also utilized by Implementing Agencies like District Rural Development Agencies (DRDAs) and other Government/semi-Government agencies which function as co-ordinating, monitoring and fund routing agencies of special projects. Funds are released by the Centre to State Government agencies like DRDAs, etc. for State Level projects and to Central co-ordinating agencies like National Institute of Rural Development (NIRD), NABARD Consultancy Services (NABCONS), etc. for multi-state projects and no funds are released or allocated to NGOs directly by the Centre.

(d): Under SGSY there is no provision for assistance to capital expenditure on establishment of Panchayat Resource Centres / Panchayat Bhawans.